



CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029
Tel: 2618 9709



सत्यमेव जयते

Petition No. 507/TL/2024

Dated: 12.3.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by **POWERGRID Khavda PS1 and 3 Transmission Limited**, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish the Inter-state transmission system for the "Provision of Dynamic Reactive Compensation at Khavda Pooling Station 1 (KPS1) and Khavda Pooling Station 3 (KPS3)" on a Build, Own, Operate and Transfer basis (hereinafter referred to as the 'transmission scheme/project'). The scope of the project for which a transmission licence has been sought is as follows:

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date	Percentage of Quoted Transmission Charges recoverable on Scheduled COD of the Element of the Project	Element(s) which are pre-required for declaring the commercial operation (COD) of the respective Element
1.	± 300 MVAR STATCOM with 1x125 MVAR MSC, 2x125 MVAR MSR at KPS1, 400 kV Bus section-1 with 1 No. of 400 kV bay (GIS) • ± 300 MVAR STATCOM with 1x125 MVAR MSC, 2x125 MVAR MSR • 400 kV bay (GIS) – 1 No. (KPS1 Bus Section-1)	24 months from the SPV acquisition	33.334%	-
2.	± 300 MVAR STATCOM with 1x125 MVAR MSC, 2x125 MVAR MSR at KPS1, 400 kV Bus section-2 with 1 No. of 400 kV bay (GIS) • ± 300 MVAR STATCOM with 1x125 MVAR MSC, 2x125 MVAR MSR • 400 kV bay (GIS) – 1 No. (KPS1 Bus Section-2)		33.333%	-
3.	± 300 MVAR STATCOM with 1x125 MVAR MSC, 2x125 MVAR MSR at KPS3 400 kV Bus section-1 with 1 No. of 400 kV bay (GIS) • ± 300 MVAR STATCOM with 1x125 MVAR MSC, 2x125 MVAR MSR • 400kV bay (GIS) – 1 No. (KPS3 Bus Section-1)		33.333%	-

Note:

- TSPs of KPS1 and KPS3 shall provide space for one (1) 400 kV bay (each) for termination of STATCOM.
- Land for installation of STATCOM (with MSC/MSR) as specified above shall be arranged by TSP implementing the STATCOM.
- Bay(s) required for completion of diameter (GIS) in a one-and-half breaker scheme, shall also be executed by the TSP under the present scope.
- The Central Transmission Utility of India Limited, vide its letter dated 3.1.2025, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 12.3.2025 in Petition No. 507/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **POWERGRID Khavda PS1 and 3 Transmission Limited** before the Commission can be accessed at the www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **24.3.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on **25.3.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary